

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1611
ANSWERED ON:30.07.2015
Contract Workers in CIL
Neta Shri Ashok Mahadeorao

Will the Minister of COAL be pleased to state:

- (a) the total number of workers engaged by the contractors in each of the subsidiary coal mines of Coal India Limited (CIL), Company-wise;
- (b) the total wages fixed for payment to workers of various categories appointed by the contractors ;
- (c) whether the payment to workers is being made by the contractors as per the agreement made in this regard;
- (d) if so, the details thereof, company-wise ; and
- (e) if not, the action taken/proposed to be taken by the Government in this regard ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a): Subsidiary-wise details of contractor workers as on 1.1.2015 are as under:-

Subsidiary No. of contractor workers deployed by the contractors.

Eastern Coalfields Ltd.(ECL) 8429

Bharat Coking Coal Ltd.(BCCL) 6611

Central Coalfields Ltd.(CCL) 3784

Western Coalfields Ltd.(WCL) 4094

South Eastern Coalfields Ltd.(SECL) 15246

Mahanadi Coalfields Ltd.(MCL) 18098

Northern Coalfields Ltd.(NCL) 11348

Central Mine Planning and Design Institute Ltd.(CMPDIL) 757

North Eastern Coalfields (NEC) 786

Coal India Limited(CIL) 114

Total: 69267

â€â€â€.2/-

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(b): Wages fixed for payment of workers deployed by the contractors is as under:

(i) In mining activities wages are being paid as defined under section 2(h) (j) & (k) of Mines Act, 1952 as given below:-

Categories of employees Minimum wages (per day) w.e.f. 1.4.2015 for six months.

Un-skilled Rs. 494.00

Semi-skilled/Unskilled supervisory Rs. 531.00

Skilled Rs. 568.00

Highly skilled Rs. 606.00

(ii) In other works/activities wages are being paid as per the minimum wages fixed /prescribed by the respective State Government from time to time.

(c) to (e): Wages as explained above are paid by the contractors.
